

ITEM NO.16 Court 8 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s).1146/2020

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA Petitioner(s)

VERSUS

SANJAY SINGHAL & ORS. Respondent(s)

(FOR ADMISSION and IA No.104922/2020-GRANT OF INTERIM RELIEF )

WITH

T.P.(C) No.1148/2020 (XVI-A)

(FOR ADMISSION and IA No.105214/2020-GRANT OF INTERIM RELIEF)

Date : 27-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Ms. Madhavi Divan, ASG  
Mr. Vikas Mehta, AOR  
Mr. Apoorv Khator, Adv.

For Respondent(s) Mr. Sanjay Kapur, Adv.  
Ms. Megha Karnwal, Adv.  
Mr. V.M.Kannan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow i.e. 28.10.2020 along with

T.P.(C)1034/2020 etc.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master